

F. No. J-11017/8/2023-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

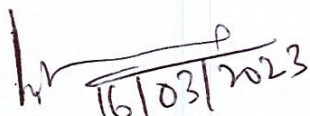
Shastri Bhawan, New Delhi,
Dated the 16th March, 2023

ORDER

The President is pleased to accept the resignation of **Ms. Gunjan Gupta**, Government Pleader for High Court of Delhi with effect from 4th February, 2023.


2. Consequent upon above acceptance of resignation, the name of Ms. Gunjan Gupta, Advocate figuring at serial number 388 under List-'B' in this Department's Order No. J-11017/3/2022-Judicial dated 21.02.2022, **stands deleted**.

3. Hindi version of this order will follow.


(Vijay Kumar Sharma)
Joint Secretary & Legal Adviser

Copy for information to:

1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to JS&LA (SA).
3. The Registrar of High Court of Delhi.
4. The Incharge, Litigation (High Court) Section, .
5. Ms. Gunjan Gupta, Advocate as above..
6. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Order related to empanelment of Advocate for Union of India".
7. Hindi Section, Department of Legal Affairs, for translation of this order.
8. Office/spare copies.


(Lakka Muneswara Rao)
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